## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

1. R. VIDTHASHANKAR) Counsel For Respondents
R. ASHOKKUMAR)

Dr. R. S. Rani Chandran 2. S. Marsala Deri, Adr

For KSRX10 CONFRING Secretariens For petitionex coinsolatore

**ORDER** 

Counsels representing both the parties are present. Counsel for Respondent prayed time for filing counter. At request, time is extended with the direction to file counter and to furnish the copy of the same to the other side before the next date of hearing. Put up on 30.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)